

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 608
IB-108/ND/2024

IN THE MATTER OF:
M/s Findoc Finvest Pvt Ltd.

...PETITIONER

Vs

Mr. Abhishek Singh

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 10.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Abhishek Sharma and Mr. Raghav
Mittal, Advs.

For the RP

:PCS Mohammad Khalid, Ms. Tanuj
Kumar Bhatnagar, RP

ORDER

Ld. Counsel on behalf of the Resolution Professional is present and submitted that they have filed their report under Section 99. However, the same is not listed today. In view of this, list the matter on **22.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)